

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 66 OF 2017

Dated : 1st July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

TANGEDCO **...Appellant(s)**
Vs.
Central Electricity Regulatory Commission & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Ms. Tanya Sareem for R-2

ORDER

Learned counsel for the Appellant seeks two weeks' time to file written submission. Time is granted. He may file the same on or before 15.07.2019 with advance copy to the other side. Thereafter, Respondents may file their written submissions, if any, on before 22.07.2019 with advance copy to the other side.

As agreed by learned counsel for the parties, list the matter for hearing on **14.08.2018.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/mkj